

RAJASTHAN HIGH COURT JODHPUR**ORDER**

No. CONE/HCJ/COMMITTEE/2016/15

Date: 02.05.2016

Hon'ble the Acting Chief Justice has been pleased to constitute a Sub-Committee of Hon'ble Lower Judiciary Committee comprising of :-

Hon'ble Mr. Justice Mohammad Rafiq
Hon'ble Mr. Justice Mahendra Kumar Maheshwari

to scrutinize the cases of Judicial Officers (other than District Judge (Jc)) for compulsory retirement under Rule 53 (1) of the Rajasthan Civil Services (Pension) Rules, 1996.

BY ORDER

REGISTRAR GENERAL

NO. PA/RG/9(1)/2015/217

Date: 02.05.2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Acting Chief Justice.
2. P.S. to Hon'ble Mr. Justice Mohammad Rafiq
3. P.S. to Hon'ble Mr. Mahendra Kumar Maheshwari

REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/ O.S.D. (F & I)/Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. All the Sr. Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All the Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Concerned A.O.s./Conf./RJS(Est.)/General/Statistics/Vigilance Cell, Rajasthan High Court, Jodhpur.

REGISTRAR GENERAL

54
3 May 2016